

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO 08

Dated Guwahati, the 19th January, 2021.

In supersession of previous order(s), Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice M. R. Pathak as Judge In-charge Training.

By Order,

sd/

REGISTRAR GENERAL

Memo No. HC.III-40/2019/ 395 - 408/G, Dated: 19th January, 2021.

Copy to:

- 1) The Registrar (Vig./Judl./Admn./Estt.), Gauhati High Court, Guwahati.
- 2) The Director, Judicial Academy, Assam & NEJOTI
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
- 7) The Court Manager, Gauhati High Court, Guwahati.
- 8) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 9) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- ✓ 10) The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notice in the website of the Gauhati High Court.*
- 11) The P.S. to Hon'ble Mr. Justice M. R. Pathak, Judge, Gauhati High Court, Guwahati.
- 12) The P.S. to Hon'ble Mr. /Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 13) The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
- 14) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

[Signature]
19/1/2021
REGISTRAR GENERAL

[Signature]